

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:3504  
ANSWERED ON:14.12.2012  
UPDATING KNOWLEDGE OF TAX LAWS  
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**Will the Minister of FINANCE be pleased to state:**

- (a) the manner in which assessing officers are equipped and updated about knowledge of tax laws;
- (b) whether training programmes are conducted by the Government in this regard and if so, the details thereof; and
- (c) the steps taken to update the assessing officers with the relevant knowledge in future?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a) to (c) The assessing officers undergo in-depth training on direct tax at the induction stage at National Academy of Direct Taxes, Nagpur (NADT) and the seven subordinate Direct Taxes Regional Training Institutes (DTRTIs) located across the country and on indirect tax at National Academy of Customs, Excise and Narcotics, Faridabad and its nine Regional Training Institutes located at Delhi, Mumbai, Kolkata, Chennai, Hyderabad, Bangalore, Vadodara, Patna and Kanpur. They also undergo various refresher-courses conducted by NADT and DTRTIs from time to time.

Further the assessing officers are given training on various aspects of tax laws to up-date their knowledge from time to time by organizing classroom lectures, interactive sessions, practical exercises, case studies, seminars, workshops, group discussions and field attachments and Advanced Mid Career Training Programme (AMCTP). Compendia of case laws and best practices are also published and shared with all assessing officers.

The number of training courses conducted and officers trained in these training courses for Central Excise and Customs services during past three years is as follows:

Year	No. of Courses conducted	No. of officers trained
2010-11	502	10758
2011-12	594	13675
2012-13	487	10147

(upto November, 2012)

Apart from the induction training for Indian Revenue Service(Income Tax) officers, the details of training programmes for Income Tax Department is as below;

Year	No. of Courses conducted	No. of officers trained
2010-11	205	3813
2011-12	214	3381
2012-13	173	2616

(upto November, 2012)